

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 07<sup>th</sup> January, 2023

**NO. HC.VII-167(Pt.-VIII)/2014/ 236 /A ####** The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to participate in the **2 (two) day** programme on "**Cyber Laws & Appreciation & Handling of Digital Evidence-Refresher Programme**", to be organised by C-DAC, Kolkata, at the Judicial Academy, Assam, on **22-01-2023** and **23-01-2023**.

Sl. No.	Name	Designation
1.	Shri Pranjal Das	Special Judge, CBI & NIA, Assam, Guwahati
2.	Shri Biswajit Chakraborty	Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati
3.	Shri Dipak Thakuria	Special Judge, Assam, Guwahati
4.	Shri Darak Ullah	District and Sessions Judge, Kamrup, Amingaon
5.	Shri Aminur Rahman	Presiding Officer, Labour Court, Guwahati
6.	Smti Roushan Ara Rahman	Principal Judge, Family Court, No.2, Kamrup (M), Guwahati
7.	Smti Nirmali Talukdar	Principal Judge, Family Court, No.3, Kamrup (M), Guwahati
8.	Smti Moushumi De	Member, MACT, No.3, Kamrup (M), Guwahati
9.	Shri Pijush Pratim Bairagi	Addl. District and Sessions Judge, No.1, Kamrup (M), Guwahati
10.	Smti Munmun B. Sarma	Addl. Sessions Judge-cum-Special Judge, POCSO, Amingaon
11.	Shri Nityananda Talukdar	Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
12.	Smti Audri Bhattacharyya	Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati
13.	Shri Kaushik Kumar Sharma	Addl. District and Sessions Judge, Kamrup, Amingaon

14.	Smti. Tripti Ari	Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati
15.	Smti Manju Bordoloi	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
16.	Shri Chaturjya Prasad Talukdar	Chief Judicial Magistrate, Kamrup (M), Guwahati
17.	Shri Nurjamal Haque	Civil Judge & Asstt. Sessions Judge, No.1, Kamrup (M), Guwahati
18.	Shri Imdad Ahmed	Chief Judicial Magistrate, Nalbari
19.	Shri Pranab Sarma	Chief Judicial Magistrate, Nagaon
20.	Smti Sujata Dutta	Secretary, District Legal Services Authority, Kamrup (M), Guwahati
21.	Shri Nayan Jyoti Sarma	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
22.	Smti Panchali Shyam	Counsellor, Family Court, No.1, Kamrup (M), Guwahati
23.	Shri Ranjan Brahma	Deputy Secretary, Assam State Legal Services Authority, Assam
24.	Smti Achma Rahman	Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati
25.	Shri Angshuman Bhattacharjee	Chief Judicial Magistrate, Kamrup, Amingaon
26.	Smti Jayashree Bora	Civil Judge & Asstt. Sessions Judge, No.3, Kamrup (M), Guwahati
27.	Smti Sutapa Bhusan	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
28.	Smti Sorbani Bhattacharjee	Counsellor, Family Court, Nalbari
29.	Shri Jafar Md. Azizul Karim Tapadar	Addl. Chief Judicial Magistrate, Kamrup, Amingaon
30.	Shri Jyotirmay Sharma	Counsellor, Family Court, No.2, Kamrup (M), Guwahati
31.	Smti Pranami Goswami	Secretary, District Legal Services Authority, Kamrup, Amingaon
32.	Shri Amarendra Hazarika	Addl. Chief Judicial Magistrate, Chirang
33.	Smti Dhanjeeta Das	Sub-Divisional Judicial Magistrate (S), Morigaon
34.	Smti Talat Nasrat Jabin	Munsiff No.1, Kamrup (M), Guwahati

35.	Smti Al Moohmina Muzzammil	Sub-Divisional Judicial Magistrate (M), Rangia
36.	Smti Ayushree Shravan	Under Secretary, Assam State Legal Services Authority
37.	Shri Tanwir Ikram Hazarika	Special Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
38.	Smti Jahnobi Hazarika	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati
39.	Shri Siddarth Brook	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
40.	Shri Navneet Kashyap	Munsiff No.2, Kamrup (M), Guwahati
41.	Shri Anurup Bordoloi	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
42.	Shri Debasish Bora	Judicial Magistrate, 1 <sup>st</sup> Class, Boko, Amingaon
43.	Smti Monmayuri Gogoi	Munsiff, Rangia
44.	Shri Sailen Buragohain	Munsiff No. 3, Kamrup (M)
45.	Smti Sanskrita Khanikar	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
46.	Smti Dikshya Rani Dutta	Munsiff No. 4, Kamrup (M)
47.	Shri Hirak Jyoti Das	Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati
48.	Shri Rinku Boro	Railway Magistrate, 1 <sup>st</sup> Class, Kamrup (M)
49.	Smti Bhashyarima Bhuyan	Munsiff No. 5, Kamrup (M)
50.	Smti Dipshikha Pathak	Judicial Magistrate, 1 <sup>st</sup> Class, Nagaon.

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam, Amingaon for attending the training programme at **9:30 A.M.** positively on **22-01-2023** and **23-01-2023**.

The tentative curriculum of the programme is enclosed with this Notification.

By Order,  
Sd/- R.A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 237-257 /A Dated: 07-01-2023**  
Copy forwarded for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. Shri Asok Bandyopadhyay, Associate Director, ICT & S Group, C-DAC, Kolkata, Govt. of India.
5. The Special Judge, CBI & NIA, Assam, Guwahati.
6. Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati.
7. Special Judge, Assam.
8. The Presiding Officer, Labour Court, Guwahati.
9. Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
10. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
11. District & Session Judge  
Chirang/Kamrup(M)/Kamrup, Amingaon/Morigaon/ Nagaon /Nalbari  
***(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)***
12. The Member Secretary, Assam State Legal Services Authority.  
***(He is requested to inform the nominated Judicial Officers under his control to attend the training accordingly)***
13. The Principal Judge, Family Court No.1, 2, & 3, Kamrup(M), Guwahati.  
***(He/She is requested to inform the nominated Judicial Officers under his/her control to attend the training accordingly)***
14. The Nominated Judicial Officers concerned.

***(No accommodation will be provided by the Judicial Academy, Assam for the said programme).***

15. The Research Officer, Judicial Academy, Assam.
16. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
17. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

19. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
20. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
21. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

R. A. Tapadar  
07.01.23  
**REGISTRAR (JUDICIAL)**

Annexure-I

*A tentative curriculum of training program for awareness level is attached for your perusal.*

<b>Topics</b>	<b>Lecture Day</b>	<b>Time</b>
<b>Registration &amp; Inauguration</b>	Day 1	10.00 A.M. -10.30 A.M.
<b>Basics of IT/ CommunicationTechnology:</b>	Day 1	10.30 A.M. -11.30 A.M.
<b>Handling Digital Evidence: SOPs&amp; Hands on Exposure</b>	Day 1	11.30 A.M.- 12.30 P.M.
<b>Appreciation &amp; Attribution ofelectronic evidence</b>	Day 1	12.30 P.M.- 1.30 P.M.
<b>Lunch Break</b>	Day 1	1.30 P.M. - 2.30 P.M.
<b>Information TechnologyAct2000</b>	Day 1	2.30 P.M. -3.30 P.M.
<b>Mobile forensics</b>	Day 2	10.30 A.M.- 11.30 A.M.
<b>An introduction to Cyber Crimes -Social media &amp; Demonstration</b>	Day 2	11.30 P.M.- 12.30 P.M.
<b>Evaluation</b>	Day 2	12.30 P.M. to 1.00 P.M.